

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 83(ND)2016**  
**CA. NO.**

**CORAM:**

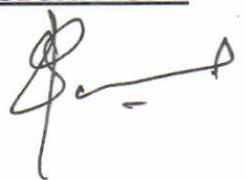
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

**NAME OF THE COMPANY: M/s. Khanna Traders & Ors. V/s. M/s. Scholar Publishing House**  
**Pvt. Ltd. & Ors.**

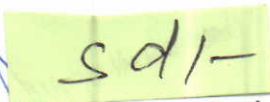
**SECTION OF THE COMPANIES ACT: 397/398**

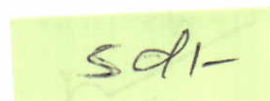
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Mr P. Nagesh & Chirag Jaiswal	(Advocates)	Respondent	
	Mr Ankur sood , Ms Prachi Soher ,	Advocate Advocate	Petitioner Petitioner	J Prachi Soher

**ORDER**

Learned counsel for the parties are present. Learned counsel for the respondent has stated that he has received the copy of the rejoinder only yesterday and that being so he can't argue the matter today. Learned counsel seeks and is given three weeks' time to advance the arguments.

List on 02.11.2016 for arguments of both sides.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)